

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 215
275/241/ND/2018

IN THE MATTER OF:

M/s. Best Foods Ltd.

...

Applicant/Petitioner

Versus

M/s. Indus Best Mega Food Park Pvt. & Ors.

...

Respondent

Under Section: 241/242 Comp. Act

Order delivered on 05.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Milind Gautam, PCS Pooja Bhatia

For the Respondent : Adv. Rakesh Kumar, Adv. Preeti Kashyap, Adv. Ankit Sharma, Adv. Varun Pandit, Adv. Rishabh Arora, Adv. Yash Dhawan

HYBRID HEARING (PHYSICAL & VC)

ORDER

Ld. Counsel for parties submitted that the pleadings in the petition are complete and the matter is matured for hearing. It is already 4.30 let the hearing be deferred to 07.06.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)